

13

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/672/ (IB)/2017
NAME OF THE PETITIONER(S) : TATA CAPITAL FINANCIAL SERVICES LTD
NAME OF THE RESPONDENT(S) : AROHI INFRASTRUCTURE PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

M. Arul Raj

V. J. ARUL RAJ

For Petitioner

Counsel for Respondent

M. Arul Raj

V. J. Arul Raj

ORDER

Counsel for Financial Creditor present and prayed for time to make submissions.
Counsel for respondent present. Time is enlarged at request. Put up on
06.02.2018.

sd/-
(S VIJAYARAGHAVAN)
Member(Technical)

sd/-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc